

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 12.02.2021

THROUGH VIDEO CONFERENCING
CAUSE LIST

PRESENT: 1. Hon'ble Member (J), Shri Rajeswara Rao Vittanala
2. Hon'ble Member (T), Shri Ashutosh Chandra

CP/CA No.	Purpose	Sec	Name of Petitioner	Petitioner Advocate	Name of Respondent	Respondent Advocate
CP(IB) No. 56/BB/2020	For admission (obj not filed)	Sec 7 of I&B Code 2016	Alticon Capital Ltd	Pradeep Nayak for Keystone Partners	Legacy Global Pvt Ltd	Aditya Narayan for Saakshya law

ADVOCATE FOR PETITIONER/s:

MR. SANKEERTH VITTAL - Advocate

ADVOCATE FOR RESPONDENT/s:

MR. ADITYA NARAYAN - Advocate

ORDER

Heard Mr. Sankeerth Vittal, learned Counsel for the Petitioner and Mr. Aditya Narayan, learned Counsel for the Respondent through Video Conference.

Even though the notice was served and longtime taken by the Respondent, the Respondent has not filed any reply so far. However, the learned Counsel for the Respondent requests short time and also submits that they are trying to settle the issue in question.

Post the case "for Admission" on 22.02.2021. We make it clear that no further adjournment shall be granted and the matter will be decided based on the documents available on record.


MEMBER (T)


MEMBER (J)